

Government on the working of the Vishwayatan Yogashram, New Delhi, for the year 1983-84.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4867/87]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Calcutta, for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Homoeopathy, Calcutta, for the year 1985-86.
- (4) A statement (Hindi and English versions) explaining the reasons for not laying the Audited Accounts of the National Institute of Homoeopathy Calcutta, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-4868/87]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Dr. B. Barooah Cancer Institute, Guwahati for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Dr. B. Barooah Cancer Institute, Guwahati for the year 1985-86  
[Placed in Library See No LT-4869/87]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Centre for Cancer

Research and Treatment Society, Cuttack for the year 1985-86 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Centre for Cancer Research and Treatment Society, Cuttack, for the year 1985-86.  
[Placed in Library See No. LT-4870/87]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1985-86 along with Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1985-86
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above [Placed in Library. See No. LT-4871/87]

**12.12 hrs**

**MESSAGES FROM RAJYA SABHA**

[*English*]

SECRETARY GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha. I am directed to inform the Lok Sabha that the Rajya Sabha, at

its sitting held on the 26th August, 1987, agreed without any amendment to the National Security (Amendment) Bill, 1987, which was passed by the Lok Sabha at its sitting held on the 20th August, 1987."

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 26th August, 1987 agreed without any amendment to the Terrorist and Disruptive Activities (Prevention) Bill, 1987, which was passed by the Lok Sabha at its sitting held on the 24th August, 1987."

12.12½ hrs.

JOINT COMMITTEE ON OFFICES OF  
PROFIT

[English]

FIFTH REPORT

KUMARI KAMLA KUMARI (Palaman):  
Sir, I beg to present the Fifth Report (Hindi and English versions) of the joint Committee on Offices of Profit.

(Interruptions)

[English]

SHRI ASUTOSH LAW (Dum Dum) : The WIMCO factory is the only mechanised factory. It is of national importance. It is closed and 4,000 employees are out of job....

MR. DEPUTY-SPEAKER : I will look into it.

The Minister wants to make some statement.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO):  
Sir, I have a submission to make for your kind consideration. In the Revised List of Business for today, at item No. 8 papers were to be laid on the Table by 'Kumari Saroj Khaparde', and when it comes to item No. 22 the Bill is to be moved by 'Shrimati Saroj Khaparde'. I do not know whether it is the same person or the same person has become something else....

MR. DEPUTY-SPEAKER : Madam has not raised it. Madam is not bothered. Why is the Minister bothered?

SHRI SOMNATH CHATTERJEE (Bolpur) : Is something going to happen between item No 8 and item No. 22?

(Interruptions)

SHRI DINESH GOSWAMI (Guwahati) :  
The hon. Minister should respond at least to the points raised by the Members here...

(Interruptions)

SHRI BASUDEB ACHARIA (Bankura):  
Why is the Minister not responding? What steps have they taken to end the strike?

SHRI P.V. NARASIMHA RAO : I have stated in this House that there has never been a gap in communication between us and the teachers. I assure the House that efforts are being made and I hope that the efforts will succeed.

SHRI BASUDEB ACHARIA : Why are you not meeting them?

(Interruptions)

SHRIMATI GEETA MUKHERJEE (Panskura) : Bhagat-ji has come now. He gave an assurance yesterday.

(Interruptions)